

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 10<sup>th</sup> January, 2025*

**No.HC.VII-/150/2024/268/A.** In the interest of administration of justice, the High Court is pleased to invest the Chief Judicial Magistrate, Hojai with the power of a Civil Court (Sr.Div) under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date) to try suits cognizable by such Civil Courts.

By Order,  
*Sd/- C B Gogoi*  
**REGISTRAR (VIGILANCE)**

Memo **No.HC.VII /150/2024/269-279/A**

Dated 10.01.2025

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Session Judge, \_\_\_\_\_
4. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate \_\_\_\_\_
7. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
9. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

***(The names of the above Officers are not necessarily in order of Seniority)***

*CR 10/1/2025*  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**